

ITEM NO.29

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No.869/2020

ASHWINI KUMAR UPADHYAY

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

WITH W.P.(C) No.928/2022 (PIL-W)

W.P.(C) No.905/2021 (PIL-W)

W.P.(C) No.480/2021 (PIL-W)

W.P.(C) No.474/2021 (PIL-W)

W.P.(C) No.707/2021 (PIL-W)

W.P.(C) No.1000/2020 (PIL-W)

W.P.(C) No.919/2021 (PIL-W)

W.P.(C) No.1108/2020 (PIL-W)

W.P.(C) No.1144/2020 (PIL-W)

W.P.(C) No.348/2022 (PIL-W)

(With IA No.119161/2022 - INTERVENTION APPLICATION, IA No.122764/2022 - INTERVENTION APPLICATION and IA No.120064/2022 - INTERVENTION APPLICATION)

W.P.(C) No.603/2022 (PIL-W)

W.P.(C) No.762/2022 (PIL-W)

W.P.(C) No.878/2022 (PIL-W)

W.P.(C) No.954/2022 (PIL-W)

W.P.(C) No.995/2022 (PIL-W)

(With IA No.171736/2022-EXEMPTION FROM FILING O.T.)

W.P.(C) No.710/2021 (PIL-W)

Date : 20-02-2023 These petitions were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

HON'BLE MR. JUSTICE J.B. PARDIWALA

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Mr. Daksh Nain, Adv.
Mr. Chandan Prajapati, Adv.

Mr. M.R. Shamshad, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 List the Petitions on 29 March 2023.

(CHETAN KUMAR)
A.R. -cum-P.S.

(SAROJ KUMARI GAUR)
Assistant Registrar